

Gain : अभिलाभ
gain and loss : अभिलाभ और हानि
gallantry award : शौर्य पुरस्कार
gallery : वीथी ; गैलरी
gallery assistant : गैलरी सहायक
gallay pressman : गैली प्रेसमैन
galvaniser : जस्तकार ; गैल्वनाइजर
gambling : चूत
game inspector : शिकार निरीक्षक ; आखेट निरीक्षक
game of chance or skill : [s. 36A(3)(b), M.R.T.P. Act] संयोग प्रधान या कौशल प्रधान खेल
games : खेल
games and sports : [s. 10(23), Income-tax Act] खेल और क्रीडा
games master : खेल शिक्षक
gang inspector : टोली निरीक्षक ; गैंग निरीक्षक
Ganga basin : गंगा द्रोणी
gangway : a passage way [s. 32(a), Factories Act] गैंगवे ; [sch. II(vii)(f), Workmen's Compensation Act] सीढ़ी
gaol : jail [s. 6, ill.(b), Indian Evidence Act] जेल
gaoler : a person incharge of gaol [s. 156, Navy Act] जेलर
garb : dress [s. 140, I.P.C.] पोशाक
garden or groveland : उद्यान भूमि या बाग भूमि
garden party : उद्यान भोज
garments, body supporting : [1st sch., item 22D, Central Excises and Salt Act] शरीर को सहारा देने वाले वस्त्र
garnishee : a person in whose hands a debt is attached i.e. who is warned not to pay money which he owes to another person when the latter is indebted to the person warning or giving notice गारनिशी
garnishee order : an order served upon a garnishee requiring him not to pay or deliver the money or property of the debtor (defendant) to him and/or requiring him to appear in court and answer to the suit of the plaintiff to the extent of his liability to the defendant [s. 128(2)(d), C.P.C.] गारनिशी आदेश
garrison : a place in which troops are quartered [s. 34(a), Army Act] गैरिजन
gas : गैस
gas leak disaster : [s. 2(a), Bhopal Gas Leak Disaster (Processing of Claims) Act] गैस विभीषिका
gas supply undertakings : [s. 2(o)(iv), Emergency Risks (Undertakings) Insurance Act] गैस प्रदाय उपक्रम
gaseous liquid : गैसीय द्रव
gaseous or solid substance : [s. 2(e), Water (Prevention and Control of Pollution) Act] गैसीय या ठोस पदार्थ
gasket : [s. 2(m) expln., (x), Prevention of Food Adulteration Act] सँदूकची
Gasman : गैस वाला
gastroenterology : [1st sch., Indian Medical Council Act] जठरांत्ररोग विज्ञान
Gatekeeper : गेटकीपर ; दरबान ; द्वारपाल
Gate Sergeant : गेट सार्जेंट ; द्वार सार्जेंट
gauge : 1. [s. 2(1)(4)(i), Trade and Merchandise Marks Act] गेज ; 2. [s. 20(1), Water (Prevention and Control of Pollution) Act] प्रमापन करना
Gauge Reader : गेज रीडर ; गेज वाचक
gazette : an official newspaper containing lists of government appointments, legal notices, despatches etc. [s. 3(39), General Clauses Act and art. 366(19), Const.] राजपत्र (गजट)
gazette, official : राजपत्र

Gazette of India : भारत का राजपत्र
gazetted : published in the (official) gazette; whose appointment has to be published in the official gazette राजपत्रित
gazetted audit department : राजपत्रित लेखापरीक्षा विभाग
gazetted holiday : राजपत्रित छुट्टी
gazetted officer : an officer who holds a gazetted post [s. 2(17)(c), C.P.C.] राजपत्रित आफिसर ; [s. 194A(3), expln., Income-tax Act] राजपत्रित अधिकारी
gazetted officer of enforcement : [s. 34(2), Foreign Exchange Regulation Act] राजपत्रित प्रवर्तन अधिकारी
gazetted post : राजपत्रित पद
gazetted subordinate of the Collector : [s. 54, C.P.C.] कलक्टर का राजपत्रित अधीनस्थ
gazetteer : गजेटियर
gear : wheels working on one another by teeth गियर
gelding : a castrated animal [s. 71, Indian Forest Act] खस्सी पशु
gender or number : [s. 13, General Clauses Act] लिंग और वचन
general : 1. pertaining to all or most of the parts of a whole; pertaining in common to various persons or things; prevalent, usual; applicable to a whole class of objects, cases or occasions [s. 15(1), Cr. P.C. and art. 12, main heading, Const.] साधारण ; सर्वसाधारण ; आम ; 2. holding superior rank [s. 19(1), Cardamom Act] महा ; 3. [s. 80(b), C.P.C.] प्रधान ; 4. public सार्वजनिक ; 5. inclusive and manifesting or characterised by scope, diversity or variety विविध ; 6. a military officer of a high rank जनरल
general abstract of financial results : वित्तीय परिणामों का साधारण सार
general academic interest : [sch., item 15(c), North-Eastern Hill University Act] साधारण शैक्षणिक अभिरुचि
general acceptance : साधारण स्वीकृति
general accounts : साधारण लेखे
general administration : साधारण प्रशासन
general agreement on tariff and trade : टैरिफ और व्यापार संबंधी साधारण करार
general application : साधारण प्रयोग
General Assembly of the United Nations : [art. 8(1), Foreign Awards (Recognition and Enforcement) Act] संयुक्त राष्ट्र की महासभा
General, Attorney : [art. 76, Const.] महान्यायवादी
general authority : साधारण प्राधिकार
general average act : a sacrifice or expenditure, extraordinary in nature, voluntarily and reasonably incurred, in time of peril, for the common safety of the maritime adventure साधारण औसत कार्य
general average contribution : [s. 63(3)(ii), Marine Insurance Act] साधारण औसत अभिदाय
general average loss : a loss caused by or directly consequential on a general average act साधारण औसत हानि
general average sacrifice : a contribution by all parties in a sea adventure to make good the loss sustained in a general average act साधारण औसत त्याग
general balance of accounts : a balance determined after taking into consideration all the concerned accounts of parties [s. 171, Indian Contract Act] समस्त लेखाओं की बाकी
general balance sheet : साधारण तुलनपत्र
general body of creditors : [s. 28(3), Presidency-towns Insolvency Act] लेनदारों का साधारण निकाय
general character : [s. 4(7), Beedi and Cigar Workers (Conditions of Employment) Act] साधारण प्रकृति

general charges : [s. 33(2), Damodar Valley Corporation Act] साधारण प्रभार

general circular : साधारण परिपत्र

general clause : a clause of general application or containing a general provision [s. 86, Indian Evidence Act] साधारण खंड

General Clauses Act : [art. 367(1), Const.] साधारण खंड अधिनियम

General, Comptroller and Auditor : [art. 148, Const.] नियंत्रक-महालेखापरीक्षक

general concern, of : [s. 4(a)(i), Indecent Representation of Women (Prohibition) Act] सर्वसाधारण संबंधी

general conditions of contract : संविदा की साधारण शर्तें

general conduct : [s. 11(2)(d), Women's and Children Institutions (Licensing) Act] साधारण आचरण

general consolidated abstract : साधारण समेकित सार

general control : [s. 15(1), Cr. P.C.] साधारण नियंत्रण

general convenience : [s. 9(6), Cr. P.C.] साधारण सुविधा

General Council : [s. 2(db), National Cooperative Development Corporation Act] महा-परिषद्

general crossing : (in accounts) साधारण रेखण

general custom or right : a custom or right common to any considerable class of persons [s. 48, expln., Indian Evidence Act] साधारण रूढ़ि या अधिकार

general diary : साधारण डायरी ; साधारण दैनिकी

general disposition : a general bent of mind; general inclination साधारण प्रवृत्ति

general duties clerk : साधारण कर्तव्य लिपिक ; जनरल ड्यूटी लिपिक

general duty medical officer : जनरल ड्यूटी चिकित्सा आफिसर

general effect : [s. 5, Assam Sillimanite Limited (Acquisition and Transfer of Refractory Plant) Act] साधारण प्रभाव

general election : [art. 87, Const.] साधारण निर्वाचन ; आम चुनाव ; आम निर्वाचन

general exception : an exception of a general nature साधारण अपवाद

general free allowance : साधारण निःशुल्क मोक

general fund : साधारण निधि

General, Governor : [art. 392(3), Const.] गवर्नर जनरल

general importance : [s. 5, Court-fees Act] सार्वजनिक महत्व

general indefinite expression : साधारण अनिश्चितार्थ पद

general information : information of the people in general [s. 30(2), Trade Unions Act] सर्वसाधारण की जानकारी

general inspection : साधारण निरीक्षण

general instruction : [s. 19(1), Indian Standards Institution (Certification Marks) Act] साधारण अनुदेश

general insurance : साधारण बीमा

general insurance business : [s. 2(c), General Insurance (Emergency Provisions) Act] साधारण बीमा कारबार

General Insurance Corporation of India : [s. 3(d), General Insurance Business (Nationalisation) Act] भारतीय साधारण बीमा निगम

general intent : common or collective intention साधारण आशय

general legacy : [s. 327, Indian Succession Act] साधारण वसीयत

general liability : साधारण दायित्व

general liaison officer : साधारण संपर्क अधिकारी

General Manager : the top executive officer of a company or institution having the management of the whole affairs thereof [s. 16, Industrial Finance Corporation Act] प्रधान प्रबंधक (जनरल मैनेजर)

General Manager, Chief : [s. 21(1)(e), State Bank of India Act] मुख्य महाप्रबंधक

General Manager, Government of India Press : प्रधान प्रबंधक, भारत सरकार मुद्रणालय

General Manager of Railways : the administrative head of a railway system (specially of a zone of the Indian Railways) रेल का प्रधान प्रबंधक

General Manager, telephone district : प्रधान प्रबंधक, टेलीफोन जिला

general mass of property : [s. 162, Indian Succession Act] उसकी संपत्ति का साधारण पूंज

general meeting : [s. 2(3)(a), Companies Act] साधारण अधिवेशन

General Officer : a General, Lieutenant General or Major General [s. 102(2), Army Act] जनरल आफिसर

General Officer Commanding : जनरल आफिसर कमांडिंग

General Officer Commanding-in-chief : जनरल आफिसर कमांडिंग-इन-चीफ

general or special order : [s. 2(17)(iv), Income-tax Act] साधारण या विशेष आदेश

general order : [s. 35(1), Indian Lunacy Act] साधारण आदेश

general power : साधारण शक्ति ; सर्वविध शक्ति

general power of attorney : a power of attorney which authorises the attorney to do all acts of a certain class from time to time, such as to carry on business, collect debts, etc. is called a general power as opposed to a special or particular power [s. 337(iii), Companies Act] साधारण मुख्तारनामा

general power of transfer : the power of the court to transfer any suit, appeal or other proceedings to a subordinate court generally [s. 24, C.P.C.] अंतरण की साधारण शक्ति

general power of withdrawal : [s. 24, C.P.C.] प्रत्याहरण की साधारण शक्ति

general practice : a practice observed in business generally साधारण चलन

general principles and rules : साधारण सिद्धांत और नियम

general produce : [short title, General Produce (Grading and Marking) Rules] अनाज

general property in goods : [s. 2(11), Sale of Goods Act] माल में साधारण संपत्ति ; माल में साधारण स्वामित्व

General Provident Fund Rules : साधारण भविष्य निधि नियम

general provision : [Or. 26, r. 15, heading, C.P.C.] साधारण उपबंध

general public : [s. 6(2), Industrial Finance Corporation Act] जनसाधारण ; जनता ; [art. 19(5), Const.] साधारण जनता

general public, best serve the interests of : [s. 31(2), Copyright Act] साधारण जनता के हितों की सर्वोत्तम सेवा

general public utility, of : [s. 2(15), Income-tax Act] सामान्य लोक उपयोगी

General Registry Office : [s. 6(a), Births, Deaths and Marriages Registration Act] साधारण रजिस्ट्री कार्यालय

general reputation : साधारण ख्याति

general reserves : [s. 20(1), International Airports Authority Act] साधारण आरक्षित

general result : साधारण परिणाम

general revenue account : [s. 555(8), Companies Act] साधारण राजस्व खाता

general rules : [s. 432(5), Cr. P.C. and art. 227(2)(b), Const.] साधारण नियम

general rules of construction : the general rules of determining the sense, real meaning or proper explanation of obscure or ambiguous terms or provisions in a Statute, written instrument or oral agreement अर्थान्वयन के साधारण नियम

general sales-tax law : साधारण विक्रय-कर विधि

general scholarship scheme : सामान्य छात्रवृत्ति स्कीम

general search : [s. 93(1)(c), Cr. P.C.] साधारण तलाशी ; आम तलाशी

general services : साधारण सेवाएं

General Staff Officer : जनरल स्टाफ आफिसर

general statement : [s. 28(1), Trade Unions Act] साधारण विवरण

general structural character of the works : [s. 19(1)(c), Indian Railways Act] संकर्मों का साधारण संरचनात्मक स्वरूप

general supervision : [s. 12(2), North-Eastern Hill University Act] साधारण अधीक्षण

general transaction : साधारण संव्यवहार

general ward : साधारण वाई

general welfare fund : [s. 2(d), Coal Mines Labour Welfare Fund Act] साधारण कल्याण निधि

general well being : [s. 12(f), Damodar Valley Corporation Act] सामान्य कल्याण

generality : total applicability [s. 2(2), Epidemic Diseases Act and art. 31B, Const.] व्यापकता

generality of the foregoing power : पूर्वगामी शक्ति की व्यापकता

generally answer all cases, shall : [s. 198(3), Indian Succession Act] साधारणतः सभी मामलों के संबंध में होगी

generally offered : [s. 36, Indian Evidence Act] साधारणतः प्रस्थापित

generally or specially empowered : साधारणतया या विशेष रूप से सशक्त

generating plant : [sch., item IX(1)(b), Indian Electricity Act] उत्पादन संयंत्र

generating station : [s. 3(1)(a), Indian Electricity Act] उत्पादन केंद्र

generation : 1. offspring of the same parent regarded as a step in the line of descent from an ancestor [s. 3(f)(i), Hindu Marriage Act] पीढ़ी ; 2. production [s. 2(18), expln. 2, Income-tax Act] उत्पादन ; [s. 57(p), Mines Act] जनन ; 3. [s. 10(d), All India Council for Technical Education Act] सृजन

generation of electricity : विद्युत का उत्पादन

generation of persons : [s. 6(3), Land Improvement Loans Act] व्यक्तियों की पीढ़ी

generic name : [s. 9(f), Geographical Indications of Goods (Registration and Protection) Act] वर्ग नाम

Geneticist, Animals : प्राणी आनुवंशिकी विज्ञ ; प्राणी आनुवंशिकी विज्ञानी

Geneva Convention for the amelioration of the conditions of wounded, sick and ship-wrecked members of the Armed Forces of sea of August 12, 1949 : [1st sch., art. 20, Geneva Conventions Act] समुद्र पर सशस्त्र बलों के घायल, रोगी और ध्वस्त पोत सदस्यों की दशा सुधारने के लिए 12 अगस्त, 1949 का जेनेवा कन्वेंशन

Geneva Convention for the relief of the wounded and sick in armies in the field of July 27, 1929 : [1st sch., Geneva Conventions Act] युद्धक्षेत्र में सेनाओं के घायलों और रोगियों की राहत के लिए 27 जुलाई, 1929 का जेनेवा कन्वेंशन

Geneva Convention relative to the treatment of prisoners of war of August 12, 1949 : [1st sch., art. 16, Geneva Conventions Act] युद्धबंदियों के प्रति व्यवहार से संबंधित 12 अगस्त, 1949 का जेनेवा कन्वेंशन

Geneva Protocol on Arbitration Clauses : माध्यस्थम् खंडों के बारे में जेनेवा प्रोटोकाल

genre-wise : [s. 4A(2), Cable Television Networks (Regulation) Act] किस्मों के अनुसार

genuine : natural, not spurious or counterfeit [art. 101(3), prov., Const.] असली ; वास्तविक

genuine coin : [s. 231, expln., I.P.C.] असली सिक्का

genuine evidence : [s. 220, ill.(1), Cr. P.C.] असली साक्ष्य

genuine firm : [s. 185(1)(b), expln., Income-tax Act] असली फर्म

genuine hardship : वास्तविक कठिनाई ; वास्तव में कष्ट

genuine trade mark : असली व्यापार चिह्न

genuineness : the fact of being genuine असलीयत ; मौलिकता ; विशुद्धता

genus : वंश

Geochemist : भू-रसायनज्ञ

geographical division : division according to geography [s. 57(9), Indian Evidence Act] भौगोलिक प्रभाग

geographical name : [s. 9(1)(d), Trade and Merchandise Marks Act] भौगोलिक नाम

geographically : भौगोलिक रूप से ; भौगोलिकतः

geographically compact area : [s. 9(1)(a), Delimitation Act] भौगोलिक रूप से संहत क्षेत्र

Geohydrologist : भू-जलवैज्ञानिक

Geological Survey of India : भारतीय भू-वैज्ञानिक सर्वेक्षण

Geologist : भू-विज्ञानी

geophysical : [s. 5(2)(a), Offshore Areas Mineral (Development and Regulation) Act] भू-भौतिकीय

geophysics : भू-भौतिकी

geo scientific survey : [s. 4(u), Offshore Areas Mineral (Development and Regulation) Act] भू-वैज्ञानिक सर्वेक्षण

geriatric patient : [s. 20(v), Maintenance and Welfare of Parents and Senior Citizens Act] जराचिकित्सा रोगी

germane to the business : 1. appropriate to the business [s. 149(2A), expln., Companies Act] कारबार का समुचित अंग ; 2. in close relationship to the business कारबार से संबद्ध

germicide : [s. 2(1)(iv), Patent Act] रोगाणुनाशी

Gestetner Operator : गैस्टेनर आपरेटर

gesture : a posture or movement of the body; an action expressive of the sentiment or passion or intended to show inclination or disposition [ss. 298 and 509, I.P.C.] अंगविक्षेप

gestures tending to make a quarrel : [s. 48(b), Navy Act] झगडा खड़ा करने की प्रवृत्ति वाले अंगविक्षेप

get foul : [s. 13(1), Indian Ports Act] अटक जाना

get in any part of the property : [s. 369, Indian Succession Act] संपत्ति के किसी भाग को अपने भारसाधन में लेना

getting in : to take charge, possession or control of [s. 29(1), Indian Succession Act] अपने भारसाधन में लेना

getting receipt : [s. 2(1)(i)(x), Mines Act] प्राप्ति

gift : a transfer by one person to another of any existing movable or immovable property made voluntarily or without consideration of money or money's worth [s. 2(xii), Gift-tax Act] दान

gift escaping assessment : [s. 16, Gift-tax Act] निर्धारण से छूटे दान

gift made in contemplation of death : [s. 5(3)(d), Gift-tax Act] मृत्यु को आसन्न मानकर किया गया दान

gift, mortis cause : gift made in contemplation of death आसन्न मरणदान

gift over : [s. 131, ill. (iv), Indian Succession Act] परवर्ती दान

gift, residuary : [s. 176, Indian Succession Act] अवशिष्ट दान

gift-tax authority : [s. 11, Gift-tax Act] दान-कर प्राधिकारी

Gift-tax Officer : [s. 2(xiii), Gift-tax Act] दान-कर अधिकारी

gilt edged security : उत्तम प्रतिभूति ; श्रेष्ठ प्रतिभूति

gin fitter : जिन फिटर

gin wheel : [s. 29(3), expln. (a), Factories Act] जिन चक्र

ginned : (cotton) cleared of its seeds [s. 14(ii), Central Sales Tax Act] ओटी हुई

ginning : the process of separating cotton fibres from seeds and waste plant material ओटना ; ओटाई

girdle : [s. 26(f), Indian Forest Act] परितक्षण करना

girl : [s. 2(b), Immoral Traffic (Prevention) Act] लड़की

girl guide : वीर बाला (गर्ल गाइड)

give declaration, refuse to : [s. 17(2), Inland Vessels Act] घोषणा देने से इंकार करना

give effect : प्रभावी करना ; प्रभावशील करना ; कार्यान्वित करना

give effect to provisions : [art. 4(1), Const.] उपबंधों को कार्यान्वित करना

give employment : [s. 2(kkk), Industrial Disputes Act] काम देना ; नौकरी देना

give evidence on oath : [s. 315(1), Cr. P.C.] शपथ पर साक्ष्य देना

give in adoption : to give a child to another for being adopted by him as his issue [s. 9, Hindu Adoptions and Maintenance Act] दत्तक देना

give intelligence to the enemy : [s. 39(a), Navy Act] शत्रु को आसूचना देना

give order : आदेश देना

give reasonable warning : युक्तियुक्त चेतावनी देना

give retrospective effect : [s. 46(3), Gift-tax Act] भूतलक्षी प्रभाव देना ; भूतलक्षी रूप से प्रभावी करना

give rise to : [s. 407(1)(a), Companies Act] से पैदा होना

give to ourselves : [preamble, Const.] आत्मार्पित करना

give validity : [s. 451(3), prov., Companies Act] विधिमान्यता प्रदत्त करना

given under my hand : मेरे हस्ताक्षर से प्रदत्त

given all the circumstances surrounding the dispute : [s. 28(1)(b)(iii), Arbitration and Conciliation Act] विवाद की सभी विद्यमान परिवर्ती परिस्थितियों में

glass : कांच

glass blower : कांच धमनक

glass bulb : कांच का बल्ब

glass sand : कांच बालू

glass technologist : कांच उद्योग विज्ञानी

glaze instructor : कांचन शिक्षक

glazier : कांचक ; शीशागर

glider aircraft : [s. 64(b), Air Force Act] ग्लाइडर वायुयान

global depository receipt : [s. 115ACA(1)(a), Income-tax Act] सार्वत्रिक निक्षेपागार रसीद

global tender : विश्व निविदा

glossary : शब्दावली

go as indisposed of : [s. 108, Indian Succession Act] अव्ययनित समझा जाएगा

go behind the decree : डिक्री के आधार पर विचार करना

go slow strike : a planned slowing down of industrial production on the part of labour until certain demands are met धीरे काम हड़ताल

godown keeper : गोदाम रक्षक

godown manager : गोदाम प्रबंधक

godown manager (catering) : गोदाम प्रबंधक (खानपान)

going concern : चालू समुत्थान

gold : a precious yellow metal [s. 2(b), Gold (Control) Act] स्वर्ण

gold bonds : [s. 193(iii), Income-tax Act] स्वर्ण बांड ; स्वर्ण बंधपत्र

gold bullion : स्वर्ण बुलियन ; धातुखंड के रूप में सोना

Gold Control Officer : [s. 49, Gold (Control) Act] स्वर्ण नियंत्रण अधिकारी

goldsmith : artisan, who makes articles of gold स्वर्णकार

gold value : [sch., art. 9, Indian Carriage of Goods by Sea Act] स्वर्ण मूल्य

good : 1. adequate पर्याप्त ; समुचित ; 2. effective समुचित ; अच्छा ; 3. valid मान्य ; 4. morally excellent अच्छा ; सत् ; 5. right ठीक ; अच्छा ; 6. sound, well founded ठोस ; 7. agreeable अच्छा

good account : अच्छा लेखा

good and sufficient cause : [s. 5(4), Jawaharlal Nehru University Act] अच्छा और पर्याप्त कारण

good and sufficient reason : [s. 13, Wild Life (Protection) Act] अच्छा और पर्याप्त कारण

good and valid : [s. 47, Indian Stamp Act] ठीक और विधिमान्य

good behaviour : [s. 16(1), Children Act and s. 9(1)(iii), Arms Act] सदाचार ; सदव्यवहार

good cause : reason which is found to be adequate or proper and justified by a court or a competent authority dealing with the matter अच्छा हेतुक

good character : a character that is morally praise-worthy [ss. 53 and 54, Indian Evidence Act] अच्छा शील ; सच्चरित्र

good, common : [long title, Metal Corporation of India (Acquisition of Undertaking) Act] सामूहिक हित ; सर्वसामान्य की भलाई ; सर्वसाधारण की भलाई ; जनता की भलाई

good conduct : [s. 360, I.P.C.] सदाचरण

good conscience : शुद्ध अंतःकरण

good consideration : a consideration that will legally sustain transaction [s. 114, ill. (c), Indian Evidence Act] समुचित प्रतिफल

good credit : sound reputation entitling one to be trusted with money or goods advanced [s. 195, ill(b), Indian Contract Act] अच्छा प्रत्यय ; अच्छी साख

good faith : a state of mind indicating honesty and lawfulness of purpose [s. 52, I.P.C. and s. 3(22), General Clauses Act] सद्भाव

good faith, contract in : [s. 62(9), Indian Trusts Act] सद्भावपूर्वक संविदा करना

good faith, in : [s. 52, I.P.C.] सद्भावपूर्वक ; सद्भाव से

good government : [art. 240(1), Const.] सुशासन

good, held : [s. 215(2), prov., Indian Succession Act] मान्य

good law : मान्य विधि

good offices : [1st sch., art. 11, Geneva Conventions Act] सत्प्रयत्न

good order : [s. 74, Navy Act] सुव्यवस्था

good, public : [s. 10(3), Citizenship Act] लोक कल्याण

good reason : sound reason [sch. 11, form No. 9, Cr. P.C.] अच्छा कारण ; [s. 248(1), Companies Act] ठोस कारण

good relations : अच्छे संबंध

good reputation : अच्छी ख्याति

good security : अच्छी प्रतिभूति

good service : 1. a service (of process) which is effective in law उचित तामील ; 2. good performance of a duty or function [s. 3(xiv), Army Act] सुसेवा ; अच्छी सेवा

good signature : [s. 17(2)(a), Reserve Bank of India Act] मान्य हस्ताक्षर

good title : in a contract of sale of real property, means such a title as will be forced on to purchaser in an action for specific performance, and as would be answered to in an action of ejectment by any claimant [s. 29, Sale of Goods Act] अच्छा हक ; वैध हक

goods : movable property; merchandise; wares माल

goods clerk : माल बाबू

goods, delivery of : [s. 44, Sale of Goods Act] माल का परिदान

goods discharged from a vessel : जलयान से उतारा गया माल

goods, existing : goods which are in existence वर्तमान माल

goods found concealed : छिपाए हुए पाए गए माल

goods, future : goods to be manufactured or produced or acquired by the seller after the making of the contract for sale [s. 2(6), *Sale of Goods Act*] भावी माल

goods identified : specific goods and agreed upon at the time a contract of sale is made [s. 2(14), *Sale of Goods Act*] परिलक्षित माल

goods imported or exported by post : [ch. XI, heading, *Customs Act*] डाक द्वारा आयातित और निर्यातित माल

goods in transit : अभिवहन में माल

goods in transit account : अभिवहन में माल लेखा

goods inward book : आवक माल बही

goods liable to confiscation : [s. 103(1), *Customs Act*] अधिहरण किए जा सकने वाले माल ; अधिहरणयोग्य माल

goods of any category : किसी कोटि का माल

goods of any description : किसी वर्णन का माल

goods on approval : अनुमोदनार्थ माल ; उचंती माल

goods on sale or return : विक्रय या वापसी पर माल

goods ordered : आदिष्ट माल

goods outward book : जावक माल बही

goods, rejected : [s. 43, *Sale of Goods Act*] प्रतिक्षेपित माल ; अस्वीकृत माल

goods sent on consignment account : परेषण माल लेखा

goods shed : माल गोदाम

goods, specific : [ss. 2(14) and 20, *Sale of Goods Act*] विनिर्दिष्ट माल

goods stock : [rule No. 2(s), *Red Tariff No. 19*] माल स्टॉक

goods, unascertained : goods which have not been specified अनभिनिश्चित माल

goodwill : 1. the state of wishing well to a person [s. 14, *Indian Evidence Act*] सदिच्छा ; 2. the possession of a ready-made connection of customers, considered as a separate element in the saleable value of a business [ss. 14 and 55(3), *Indian Partnership Act*] गुडविल

goodwill of business : [s. 27(1), *Indian Contract Act*] कारबार की गुडविल

govern : 1. to rule with authority शासित करना ; शासन करना ; 2. to regulate विनियमित करना ; 3. to manage प्रबंध करना

governance, control and discipline : [s. 3(2), *Railways (Employment of Members of the Armed Forces) Act*] शासन, नियंत्रण और अनुशासन

governance of the country : [art. 37, *Const.*] देश का शासन

governing body : [s. 7, *Agricultural Produce Cess Act*] शासकीय निकाय ; [s. 8(1), *Hindi Sahitya Sammelan Act*] शासी निकाय

government : 1. the established system of political rule; the governing power of the country consisting of the executive and the legislature or the executive only [s. 17, *I.P.C.*, s. 3(23), *General Clauses Act* and art. 317 and art. 320, *Const.*] सरकार ; 2. the action of governing शासन

Government Advocate : an advocate retained by and acting for the government [s. 320(1), *Cr. P.C.*] सरकारी अधिवक्ता (गवर्नमेंट एडवोकेट)

government affairs : सरकारी मामले

government agency : सरकारी अभिकरण ; सरकारी एजेंसी

Government Analyst : [s. 3(c), *Drugs and Cosmetics Act*] सरकारी विश्लेषक

government business : सरकारी कामकाज ; सरकारी काम ; सरकारी कार्य

government company : [s. 2(18), *Companies Act*] सरकारी कंपनी

government dues : [s. 2(b), *Taxation Laws (Continuation and Validation of Recovery Proceedings) Act*] सरकारी शोध्य

government estate : सरकारी संपदा

government fund : सरकारी निधि

Government Gazette : the official gazette of the government [s. 37, *Indian Evidence Act*] राजपत्र

Government, good : [art. 240(1), *Const.*] सुशासन

Government Hospitality Organisation : सरकारी आतिथ्य संगठन

government house : (in a state) राजभवन ; (in the centre) राष्ट्रपति भवन

government, local : [VIIIth sch., list II, item 5, *Const.*] स्थानीय शासन

government map : [s. 2(13), *Registration Act*] सरकारी मानचित्र

government note : 1. सरकारी नोट ; 2. सरकारी टिप्पण

government notification : a notice which is published by the authority of the government [s. 37, *Indian Evidence Act*] सरकारी अधिसूचना

government of a province : [s. 3(8)(a)(i), *General Clauses Act*] प्रांत की सरकार

Government of a State : [art. 320(3)(d), *Const.*] किसी राज्य की सरकार

Government of India : [s. 6, ill.(b), *Indian Evidence Act* and art. 320(3)(d), *Const.*] भारत सरकार

Government of India Act, 1935 (as originally enacted) : [art. 8, *Const.*] (मूल रूप में यथा अधिनियमित) भारत शासन अधिनियम, 1935

Government of India concern : भारत सरकार का समुत्थान

Government of India, conduct of business of the : [art. 77, *margin, Const.*] भारत सरकार के कार्य का संचालन

Government of India undertaking : भारत सरकार उपक्रम

government of religious foundation : धार्मिक प्रतिष्ठान का शासन

government of the Air Force : [long title, *Air force Act*] वायु सेना का शासन

government of the regular army : [long title, *Army Act*] नियमित सेना का शासन

Government of the State : राज्य सरकार

Government office : सरकारी कार्यालय

Government official : [s. 8(2)(iii), *Coir Industry Act*] सरकारी पदाधिकारी

Government pleader : a pleader retained by or acting for the government सरकारी प्लीडर

Government press : सरकारी मुद्रणालय

Government Promissory Note : a promissory note issued by the government [s. 445, *Cr. P.C.*] सरकारी वचनपत्र (सरकारी प्रोमिसरी नोट)

government regulation : सरकारी विनियम

Government revenue : all public money which the State collects and receives from whatever source and in whatever manner सरकारी राजस्व

government saving bank : [s. 3, *Government Saving Banks Act*] सरकारी बचत बैंक

Government security : a security issued or guaranteed by the government [s. 3(24), *General Clauses Act*] सरकारी प्रतिभूति

Government Servants Conduct Rules : सरकारी सेवक आचरण नियम ; सरकारी कर्मचारी आचरण नियम

Government Solicitor : a solicitor retained by and acting for the government सरकारी सालिसिटर

Government treasury : [s. 19, *Industrial Finance Corporation Act*] सरकारी खजाना

Government work : [s. 2(k), *Copyright Act*] सरकारी कृति

Governor : the executive head of each constituent State of the Union of India [s. 284(1), *prov.*, *Cr. P.C.* and art. 200, *Const.*] राज्यपाल ; of the Reserve Bank गवर्नर ; [s. 177(b), *Army Act*] व्यवस्थापक ; [s. 155, *Navy Act*] शासक

Governor-General : [art. 392(3), Const.] गवर्नर जनरल

Governor-General in Council : सपरिषद् गवर्नर जनरल

Governors of States : [art. 153, margin, Const.] राज्यों के राज्यपाल

Governor's province : [art. 294(a), Const.] राज्यपाल वाले प्रांत

grace, days of : [s. 22, Negotiable Instruments Act] अनुग्रह दिवस

gradation list : पदक्रम सूची

gradation list clerk : पदक्रम सूची लिपिक

grade : a degree in the scale of rank, dignity, proficiency, etc. [s. 15, C.P.C.] श्रेणी (ग्रेड)

grade designation mark : [s. 2(e), Agricultural Produce (Grading and Marking) Act] श्रेणी अभिधान चिह्न

grade, inferior : अवर श्रेणी

grade, junior administrative : अवर प्रशासन ग्रेड ; अवर प्रशासन कोटि ; अवर प्रशासन श्रेणी

grade of sugar : चीनी की श्रेणी

grade, senior : ज्येष्ठ श्रेणी

grade, senior administrative : ज्येष्ठ प्रशासन ग्रेड ; ज्येष्ठ प्रशासन कोटि ; ज्येष्ठ प्रशासन श्रेणी

grade standard : [s. 10(2)(g), Tea Act] श्रेणी मानक (ग्रेड स्टैंडर्ड)

graded relief : क्रमबद्ध राहत

graded specialist : वर्गीकृत विशेषज्ञ

grader : श्रेणी निर्धारक

grading and marking : [long title, Agricultural Produce (Grading and Marking) Act] श्रेणीकरण और चिह्नानकन

Grading Inspector : श्रेणीकरण निरीक्षक

grading of tobacco : [s. 8(2)(b), Tobacco Board Act] तंबाकू का श्रेणीकरण

graduate : 1. to obtain a degree from a university or college [s. 7, North-Eastern Hill University Act] उपाधि प्राप्त करना ; 2. one who has taken a degree in a college or university [sch., statute 43, expln., Aligarh Muslim University Act] स्नातक (ग्रेजुएट)

graduate's constituency : [s. 9(3)(b), Legislative Councils Act] स्नातक निर्वाचन-क्षेत्र

grain : corn अनाज

Grain Inspector : खाद्यान्न निरीक्षक

Grain Shop Inspector : खाद्यान्न दुकान प्रबंधक

Grain Storage, Research and Training Centre : अनाज संचयन, अनुसंधान और प्रशिक्षण केंद्र

grains troy : the standard system of weights used for the precious metals and precious stones; the pound troy contains 5760 grams [s. 13(2), prov. (ii), Indian Coinage Act] ग्रेन्स ट्राय

grammatical variation : an expression which is another grammatical form of expression [s. 3(1), General Clauses Act] व्याकरणिक रूपभेद ; [s. 2(1)(e), Emigration Act] विभिन्न वैयाकरण रूप

granary : [s. 29(d), Indian Contract Act] धान्य भंडार

grand child : [s. 33A(5)(a)(ii), Indian Succession Act] पौत्र-पौत्री ; दौहित्र-दौहित्री

grand daughter : son's daughter पौत्री ; daughter's daughter दौहित्री

grand father : 1. father's father पितामह ; 2. mother's father मातामह

grand mother : 1. father's mother पितामही 2. mother's mother मातामही

grand parent : [s. 5(1), expln., Citizenship Act and art. 6(a), Const.] पितामह या पितामही या मातामह या मातामही ; पितामह-पितामही ; मातामह-मातामही

grandson : son's son पौत्र ; daughter's son दौहित्र

grant : 1. the action of granting or bestowing; an authoritative bestowal or conferring of a right; a gift or assignment of money etc. out of a fund [s. 13, Industrial Development Bank of India Act] अनुदान ; प्रदान ; 2. the thing granted or bestowed अनुदान ; 3. to bestow by a formal act [s. 24A(a), Companies (Profits) Surtax Act and s. 42, prov., Plantations Labour Act] देना ; प्रदान करना ; 4. to accede to [s. 432(2), Cr. P.C.] मंजूर करना

grant diploma : [s. 5(3), Aligarh Muslim University Act] डिप्लोमा देना

grant exemption : [s. 42, prov., Plantations Labour Act] छूट देना

grant, extra : अतिरिक्त अनुदान

grant, fixed : नियत अनुदान

grant in advance : [art. 116(1)(a), Const.] पेशगी देना

grant-in-aid and contributions : सहायता अनुदान तथा अभिदाय

grant, interim : अंतरिम अनुदान

grant, maintenance : अनुरक्षण अनुदान ; भरणपोषण अनुदान

grant, non-recurring : अनावर्ती अनुदान

grant of accommodation : [s. 28(2) and (3), National Bank for Agriculture and Rural Development Act] सौकर्य प्रदान करना

grant of administration : the authority received by an administration from a competent court to administer the estate of a deceased person [s. 2(f), Indian Succession Act] प्रशासन का अनुदान

grant of immovable property : [s. 17(2)(vii), Registration Act] स्थावर संपत्ति का अनुदान

grant of land : [s. 16, Indian Forest Act] भूमि का अनुदान

grant of lease : conveyance of real estate on lease; to pass by deed of lease पट्टा अनुदान

grant of leave allowable : [s. 79(8), Factories Act] अनुज्ञेय छुट्टी का अनुदान

grant of legal representation : [s. 16(5), National Bank for Agriculture and Rural Development Act] विधिक प्रतिनिधित्व का अनुदान

grant of licences : [s. 14(e), Glanders and Farcy Act] अनुज्ञप्तियों की मंजूरी ; लाइसेंसों की मंजूरी ; अनुज्ञप्ति देना ; लाइसेंस देना

grant pardon : [art. 161, Const.] क्षमा प्रदान करना ; क्षमा करना

grant of probate : giving of the officially verified copy of a will together with the certificate of its having been proved [s. 19C, Court-fees Act] प्रोबेट का अनुदान

grant of recognition : [s. 4(2), Securities Contracts (Regulation) Act] मान्यता देना

grant of safe conduct : [IIIrd sch., art. 75, Geneva Conventions Act] सुरक्षित यात्रा का आश्वासन

grant of the Commission : [s. 10(2), Navy Act] आयोग का अनुदान

grant permission : [s. 18FE(5), prov., Industries (Development and Regulation) Act] अनुज्ञा देना

grant, preliminary : आरंभिक अनुदान

grant, recurring : आवर्ती अनुदान

grant remissions of punishment : [art. 161, Const.] दंड का परिहार करना

grant, special : विशेष अनुदान

grant, supplementary : अनुपूरक अनुदान

granted : स्वीकृत

granted at the moment after his death : [s. 220, Indian Succession Act] उसकी मृत्यु के तुरंत पश्चात् अनुदत्त किया गया

granted conditionally or otherwise : [s. 11, Foreign Exchange Regulation Act] शर्त सहित या अन्यथा दी गई

granted discharge : उन्मोचन मंजूर किया

granted to be effective for a specified period, may be : [s. 7(2)(iv), Foreign Exchange Regulation Act] विनिर्दिष्ट अवधि के लिए दिया जा सकेगा

grantee : [s. 29(c), Indian Stamp Act] प्राप्तिकर्ता

granting an injunction : [s. 111(5), Trade and Merchandise Marks Act] व्यादेश अनुदत्त करने वाला

granting line of credit : line of credit signifies a limit of credit extended by bank to its customer to the full extent of which the customer may avail itself in its dealing with the bank but which the customer may not exceed. It most frequently covers a series of transactions in which case when the customer's line of credit is nearly exhausted or not replenished, the customer is expected to reduce its indebtedness by payments to the bank before making additional use thereof [s. 10(g), Export-Import Bank of India Act] उधार सीमा अनुदत्त करना

granting of bail : [art. 145(1)(g), Const.] जमानत मंजूर करना

granting of licence : [s. 80MM(2)(i), Income-tax Act] अनुज्ञप्ति देना

granting of relief in respect of double taxation : [s. 295(2)(h), Income-tax Act] दोहरे कराधान की बाबत राहत अनुदत्त करना

grantor : one who makes a grant [s. 26(1), Estate Duty Act] अनुदाता

grants from Union to certain States : [art. 275, margin. Const.] कुछ राज्यों को संघ से अनुदान

grants-in-aid : [art. 273(1), Const.] सहायता अनुदान

grants in lieu of : [art. 273, margin. Const.] के बदले में अनुदान

grants in lieu of export duty on jute and jute products : [art. 273, margin, Const.] जूट पर और जूट उत्पादों पर निर्यात शुल्क के बदले में अनुदान

granulated : दानेदार

graphic matter : [s. 3(h), Insecticides Act] चित्रित विषय ; [s. 2(d), Indecent Representation of Women (Prohibition) Act] चित्रित विषय-वस्तु

graphical notation : in relation to a musical work [s. 2(ff)a, Copyright Act] आलेखीय स्वरांकन

grass land and fodder : चरागाह और चारा

grass root level, at the : [s. 4(m), Legal Services Authorities Act] निचले स्तर पर

gratification : a reward, recompense, gratuity [s. 161, I.P.C.] परितोषण

gratification as a motive : [s. 64(c), Army Act] हेतु के रूप में परितोषण

gratification by corrupt or illegal means : भ्रष्ट या अवैध साधनों द्वारा परितोषण

gratification estimable in money : [s. 161, expln. of "gratification", I.P.C.] परितोषण जो धन में आंके जाने योग्य है ; परितोषण जो धन में आंका जा सके

gratification, illegal : अवैध परितोषण

gratification, pecuniary : धन संबंधी परितोषण

gratifying unnatural lust : [s. 100, (fourthly), I.P.C.] प्रकृति विरुद्ध कामतृष्णा की तृप्ति ; कामतृष्णा की अप्राकृतिक तृप्ति

gratuitous : without valuable or legal consideration [s. 35, T.P. Act] आनुग्रहिक ; बिना प्रतिफल ; निःशुल्क

gratuitous bailment : [s. 162, Indian Contract Act] आनुग्रहिक उपनिधान

gratuitous passenger : निःशुल्क यात्री

gratuitous transferee : [s. 40, T.P. Act] आनुग्रहिक अंतरिती ; बिना प्रतिफल अंतरिती

gratuitously : in a gratuitous manner [s. 70, Indian Contract Act] आनुग्रहिकतः ; बिना प्रतिफल के ; [s. 3(15), Indian Railways Act] निःशुल्क

gratuity : a lump sum paid (in addition to pension) to a retiring employee, specially under civil service [s. 27(1)(e), Coir Industry Act] उपदान

gratuity fund : [s. 2(5), Income-tax Act] उपदान निधि

gravamen of the charge : the portion of the indictment which weighs most heavily against the accused मुख्य आरोप

grave and sudden provocation : intensely stirring up a person to such a pitch of anger or hatred abruptly that he instantly loses control over himself and is led to do what he would not do if he could weigh or contemplate the nature or significance of his act [s. 300, except. 1, I.P.C.] गंभीर और अचानक प्रकोपन ; [s. 222, ill. (b), Cr. P.C.] घोर और आकस्मिक प्रकोपन

grave emergency : [preamble, Defence and Internal Security of India Act] गंभीर आपात

grave injury to physical or mental health : [s. 3(2)(b)(i), Medical Termination of Pregnancy Act] शारीरिक या मानसिक स्वास्थ्य को गंभीर क्षति

grave reason : [s. 120(2), Army Act] गंभीर कारण

gravel : small stones and pebbles or a mixture of this with sand बजरी ; रेत

grazing : [s. 70, Indian Forest Act] चरागाह

greaser : ग्रीजर

greaser incharge : ग्रीजर प्रभारी

greasing supervisor : स्नेहन पर्यवेक्षक

great grand children : [s. 39, Indian Succession Act] प्रपौत्र-प्रपौत्री ; प्रदौहित्र-प्रदौहित्री

great grand-daughter : daughter of a son's son [s. 21(v), Hindu Adoptions and Maintenance Act] प्रपौत्री

great grand-son : son of a son's son [s. 21(v), Hindu Adoptions and Maintenance Act] प्रपौत्र

great nephew : [s. 28, ill. (ii), Indian Succession Act] ग्रेट नैफ्यू

great uncle : [s. 28, ill. (iii), Indian Succession Act] ग्रेट अंकल

greater : गुरुतर ; अधिकतर ; अधिक ; और ; बृहतर

greater degree of punishment : [s. 125, Navy Act] अधिक दंड

greater estate : [s. 40, prov., Indian Trusts Act] बृहत्तर संपदा

greater regularity : [s. 3(1), Dock Workers (Regulation of Employment) Act] अधिकतर नियमितता

greater weight of luggage : [s. 8, Stage Carriages Act] सामान का अधिक वजन

greatest common advantage : [s. 9, Indian Partnership Act] सर्वाधिक सामान्य फायदा

Greenwich Mean Time : the standard time observed in Britain [s. 4, Mines Act] ग्रीनिच माध्य समय

greeting : शुभ कामना ; बधाई ; अभिवादन

Gregorian calendar : [s. 24, Limitation Act] ग्रेगोरियन कलेंडर

grievance : [sch., item 13(2)(xii), North-Eastern Hill University Act] शिकायत

grievance redressal committee : [s. 9C(2), Industrial Disputes Act] शिकायत प्रतितोषण समिति

grievous bodily harm or maims : [s. 376 (2)(m), I.P.C.] गंभीर शारीरिक अपहानि करना या विकलांग बनाना

grievous disease : [s. 89, thirdly, I.P.C.] घोर रोग ; गंभीर रोग

grievous hurt : severe hurt [s. 320, I.P.C.] घोर उपहति

grievous infirmity : घोर अंग-शैथिल्य

grindstone : [s. 30(1), Factories Act] सान

gross : 1. flagrant [s. 78, T.P. Act] घोर ; 2. whole; total [s. 6, expln. 1, Indian Partnership Act] कुल ; 3. entire (as distinguished from net) [s. 222(2), Cr. P.C.] सकल

gross abuse : घोर दुरुपयोग

gross act of drunkenness : घोर मत्तता

gross amount : whole or total amount [s. 69A(6), T.P. Act] कुल रकम

gross assets : कुल आस्तियां

gross error : भारी गलती

gross external incomings : सकल बाहरी आमद
gross income : total income without taking out permissible deductions [s. 15(j), Trade Unions Act] सकल आय
gross sum of money : [s. 35(2), Land Acquisition Act] कुल धनराशि
gross misconduct : misconduct of a flagrant nature [s. 12(2)(a), prov., Maternity Benefit Act] घोर अवचार
gross mismanagement : [s. 338, Companies Act] घोर कुप्रबंध
gross neglect : gross negligence [s. 78, T.P. Act] घोर उपेक्षा
gross negligence : negligence marked by total or nearly total disregard for the rights of others and by total or nearly total indifference to the consequences of an act [s. 3, Indian Trusts Act] घोर उपेक्षा
gross negligence Culpa Lata : gross negligence – the intentional failure to perform a manifest duty in reckless disregard of the consequences as affecting the life or property of another घोर उपेक्षा
gross or wilful neglect : [s. 271(1), expln., Income-tax Act] घोर या जानबूझकर की गई उपेक्षा
gross proceeds : सकल प्राप्तियां ; सकल आगम
gross profits : [s. 198(1), Companies Act] सकल लाभ
gross receipts : [s. 20(1)(i), Income-tax Act] सकल प्राप्तियां
gross returns : [s. 6, expln., I, Indian Partnership Act] कुल प्रत्यागम
gross revenue : कुल राजस्व
gross sales : सकल विक्रय
gross sum : [s. 212(2), Cr. P.C.] सकल राशि
gross total income : [s. 80B(5), Income-tax Act] सकल कुल आय ; सकल समग्र आय
gross value : [s. 3(3)(d), Estate Duty (Distribution) Act] सकल मूल्य
grossly inaccurate : [s. 30(c), Coal Mines (Nationalisation) Act] बिल्कुल गलत
grossly insubordinate : [s. 7(g), Assam Rifles Act] अत्यधिक अनधीनता
ground : basis; foundation [art. 122(1), Const.] आधार ; 2. मैदान
ground balance : प्रत्यक्ष शेष
ground engineers licence : [sch., pt. I, item 16, Commercial Documents Evidence Act] ग्राउंड इंजीनियर अनुज्ञप्ति
ground of attack : आक्रमण का आधार
ground of claim : दावे का आधार
ground of defence : प्रतिरक्षा का आधार
ground of mistake : [s. 15, Court-fees Act] भूल का आधार
ground of objection : आक्षेप का आधार
ground of refusal : [s. 125(3), 2nd prov., Cr. P.C.] इंकार का आधार ; इंकार के लिए आधार
ground realities : [second para, enacted formula, National Capital Territory of Delhi Laws (Special Provisions) Act] आधारिक वास्तविकताएं
ground rent : [s. 24(1)(v), Income-tax Act] भूमि का किराया ; भू-किराया
ground signal : [s. 4(x), Air Force Act] भूमि सिगनल
Ground Traffic Controller : भू-यातायात नियंत्रक
ground water : भूगर्भ जल
ground water exploration : भूमिगत जल खोज
groundless : destitute of foundation, authority or support; having no real cause or reason; unfounded निराधार ; आधार के बिना
groundless threats : [s. 120, Trade and Merchandise Marks Act] निराधार धमकियां

groundlessly : in a groundless manner बिना आधार
grounds for arrest : [art. 22(1), Const.] गिरफ्तारी के कारण
grounds of appeal : grounds on which an appeal is preferred [s. 385(1), Cr. P.C.] अपील के आधार
grounds of public policy : [s. 7(1)(b), Contempt of Courts Act] लोक नीति के आधार
grounds of suspicion : [s. 20, Army Act] संदेह करने के कारण ; संदेह के कारण
grounds on which the order has been made : [art. 22(5), Const.] वह आदेश किन आधारों पर किया गया है
group : समूह ; समुदाय टुकड़ी ; ग्रुप
group accounts : ग्रुप लेखे ; समूहित लेखे
Group Captain : [s. 4(ix), Air Force Act] ग्रुप कप्तान ; ग्रुप कैप्टन
Group Commander : [s. 32(5), Air Force Act] ग्रुप समादेशक ; ग्रुप कमांडर
group gathering station : [s. 2(1)(vii), Emergency Risks (Undertakings Insurance) Act] समुदाय एकत्रीकरण स्टेशन
group housing : सामूहिक आवास
group housing scheme : सामूहिक आवास स्कीम
group incharge : ग्रुप इंचार्ज
group marketing : [s. 8(2)(c), Tobacco Board Act] सामूहिक विपणन
group of assets : [s. 2(ii), Income-tax Act] आस्तियों का समुच्चय ; आस्ति- समूह
group of associated minerals : [s. 35E(2), Income-tax Act] सहचारी खनिजों का समूह
group of passengers : [s. 2(a), Railway Passenger Fares Act] यात्री वर्ग
group of persons : व्यक्तियों का समूह ; व्यक्तियों की टुकड़ी
Group Officer : समूह अधिकारी
Group Officer (Defence) : ग्रुप आफिसर (रक्षा)
group policy : समूह पालिसी
Group Testing Officer : ग्रुप टेस्टिंग आफिसर
grouping and grading : वर्गीकरण और कोटिकरण ; वर्गीकरण और पदक्रमण
grouping of commodities into classes : [s. 46C(a), Indian Railways Act] वस्तुओं को वर्गों में समूहित करना ; वस्तुओं का वर्गीकरण
groups within castes : [art. 341(1), Const.] जातियों में के ग्रुप
groveland : बाग भूमि
“grow more food” officer : “अधिक अन्न-उत्पादन” अधिकारी
grower : [s. 35C(1)(a), Income-tax Act] उगाने वाला
growing crop : [s. 2(6), Registration Act] उगती फसल
growing requirements : [preamble, Coal Mines (Taking Over of Management) Act] उत्तरोत्तर बढ़ती हुई आवश्यकताएं
grund norm : मूल सन्नियम
guarantee : the action of securing or guaranteeing security [art. 110(b), Const.] प्रत्याभूति देना ; [art. 32(1), Const.] गारंटी देना
guarantee commission : [sch. VI, pt. II, item 4(vi), Companies Act] प्रत्याभूति कमीशन
guarantee, continuing : [s. 38, Indian Partnership Act] चलत प्रत्याभूति
guarantee, contract of : [s. 126, Indian Contract Act] प्रत्याभूति की संविदा
guaranteed : गारंटीकृत ; गारंटी शुदा ; प्रत्याभूत
guaranteed by the Central Government : [s. 10(4), Income-tax Act] केंद्रीय सरकार द्वारा प्रत्याभूत किया गया
guaranteed debt : [s. 140, Indian Contract Act] प्रत्याभूत ऋण

guaranteed time rate : [s. 3(2)(c), *Minimum Wages Act*] प्रत्याभूत कालानुपाती दर

guarantees, judicial : [1st sch., art. 3(d), *Geneva Conventions Act*] न्यायिक प्रतिभूतियां

guarantor : one who gives a guarantee; a surety [s. 2(h), *expln.*, (a)(iii), *Gold (Control) Act*] प्रत्याभूति-दाता

guard : 1. a person or group of persons that guards [s. 82(c), *Air Force Act and s. 34(a), Army Act*] गारद ; गार्ड ; रक्षक ; पहरेदार ; 2. to stand over [s. 94(1)(d), *Cr. P.C.*] पहरे में रखना ; पहरा ; 3. to protect from danger or attack; to escort; to ward, watch or take care of बचाना ; रक्षा करना ; संरक्षण करना

guard against probable danger to human life : [s. 284, *I.P.C.*] मानव जीवन को किसी अधिसंभाव्य संकट से बचाना

guard book : रक्षक पुस्तक

guard, checking : पड़ताल गार्ड

guard file : रक्षक फाइल ; निदेश फाइल

Guard, Forest : वन रक्षक

Guard, Mounting : गारद बदल

Guard of Honour : सम्मान गारद

guardian : one who has or is entitled to the custody of the person or property (or both) of a minor or an idiot, or other person legally incapable of managing his own affairs [s. 2(k), *Children Act and art. 28(3), Const.*] संरक्षक

guardian ad litem : a guardian of a party appointed to look after the interest of that party in that suit [s. 103, *T.P. Act*] वादार्थ संरक्षक

guardian, de facto : [s. 11, *Hindu Minority and Guardianship Act*] वस्तुतः संरक्षक

guardian for the suit : वादार्थ संरक्षक

guardian in marriage : [s. 5(vi), *Hindu Marriage Act*] विवाहार्थ संरक्षक

guardian, joint : संयुक्त संरक्षक

guardian, natural : a guardian by nature usually the father and on his death, the mother [ss. 4(c) and 6, *Hindu Minority and Guardianship Act*] नैसर्गिक संरक्षक

guardian of the person : a person who guards the body of another person who is a minor [s. 24, *Guardians and Wards Act*] शरीर का संरक्षक

guardian of the property : a person having the care of the property of a minor संपत्ति का संरक्षक

guardian, testamentary : a guardian appointed by the last will of a father for the person and real and personal estate of his child until the latter arrives of full age [s. 9, *Hindu Minority and Guardianship Act*] वसीयती संरक्षक

guardian, to act as : [s. 21, *Guardians and Wards Act*] संरक्षक के तौर पर कार्य करना

guardianship : the condition or fact of being a guardian [s. 7, *Hindu Minority and Guardianship Act*] संरक्षकता

guardianship certificate : अभिभावकता प्रमाणपत्र ; संरक्षकता प्रमाणपत्र

guest house : [s. 33(6), *Income-tax Act*] अतिथि-गृह

guest house superintendent : अतिथि-गृह अधीक्षक

guidance : the action of guiding or leading [s. 57, *Indian Trusts Act*] मार्गदर्शन

guidance checking clerk : मार्गदर्शन पड़ताल लिपिक

guide : 1. to lead, conduct or direct [s. 5(9), *Jawaharlal Nehru University Act*] मार्गदर्शन करना ; गाइड करना ; 2. he who or that which guides गाइड

guide for navigators : [s. 433, *I.P.C.*] नौचालकों के लिए मार्गदर्शन

guidelines : [s. 119(2)(a), *Income-tax Act*] मार्गदर्शन ; मार्गदर्शक सिद्धांत

guided by judicial principles : [s. 20(1), *Specific Relief Act*] न्यायिक सिद्धांत द्वारा मार्गदर्शित

guiding price : निर्देशक मूल्य ; निर्देशक कीमत

guilt : the act of having committed, or of being guilty of some specified or implied offence दोष ; guiltiness दोषिता

guilt, inquiry into his : [s. 437(2), *Cr. P.C.*] उसके दोषी होने के बारे में जांच

guiltless : निर्दोष ; निरपराध

guilty : 1. that has incurred guilt; deserving punishment and moral reprobation [s. 6, *ill.*, *I.P.C.*] दोषी ; 2. involving guilt; culpable [s. 108, *expln.* 3, *ill.* (a), *I.P.C.*] दूषित

guilty intention : [s. 108, *expln.* 3, *I.P.C.*] दूषित आशय

guilty of civil contempt : [s. 12(3), *Contempt of Courts Act*] सिविल अवमान का दोषी

guilty of cowardice : [s. 17(1), *Railway Protection Force Act*] कायरता का दोषी

guilty of delay : विलंब का दोषी

guilty of drunkenness : मत्तता का दोषी

guilty of fraud : कपट का दोषी

guilty of laches : अतिविलंब का दोषी

guilty of misbehaviour : [art. 317(4), *Const.*] कदाचार का दोषी

guilty of offence : [s. 33(2), *Arms Act*] अपराध का दोषी

gulf : आखात

gully : [s. 2(57), *Delhi Municipal Corporation Act*] गली

gully house : [s. 2(22), *Delhi Municipal Corporation Act*] सफाई गली

gum resin : [sch., item 10, *Khadi and Village Industries Commission Act*] गोंद राल

Gumashta : गुमाश्ता

gummer : गोंदवाला

gun cotton : an explosive prepared by saturating cotton with nitric and sulphuric acids [s. 4(1)(a), *Explosives Act*] गन काटन

gunman : गन वाला ; गनमैन

gun powder : [s. 4(1)(a), *Explosives Act*] बारूद

gunner : गनर ; तोपची

gut : [ch. 2, note 1(b), *C.E.T. Act*] आंत

gymnasium : [s. 2(k), *Delhi Police Act*] व्यायामशाला

gymnastics : [entry 95.06, *C.E.T. Act*] व्यायाम

gynaecology : [sch., statute 44(g)(xiii), *Aligarh Muslim University Act*] स्त्री रोग विज्ञान